

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No. 299 of 2013 (SZ)

With

Original Application No. 164 of 2014 (SZ)

With

Original Application No. 164 of 2015 (SZ)

With

Original Application No. 130 of 2016(SZ)

In the matter of:

Tribunal on its own motion on the

News item reported in The Hindu Dt. 25.10.2013

About beach at Adyar Estuasry with trash, rubble ...Applicant(s)

And

The Principal Secretary,

Environment & Forests,

Govt. of Tamil Nadu, Chennai & ors. ...Respondent(s)

With

P. Edwin Wilson,

Purasaiwalkam, Chennai ...Applicant(s)

Versus

The State of Tamil Nadu, Rep. by its Chief Secretary,

Chennai & Ors. ...Respondent(s)

With

Jawaharlal Shanmugam,

Thiruvanmiyur, Chennai ...Applicant(s)

Versus

Tamil Nadu Pollution Control Board & ors ...Respondent(s)

With

S. Muthumeena,

Egmore, Chennai

...Applicant(s)

Versus

The Secretary to the Government,

PWD, Secretariat, Chennai & Ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai



TAMIL NADU URBAN HABITAT DEVELOPMENT BOARD

**CHENNAI – ECO RESTORATION OF COOUM AND ADYAR RIVER –
REHABILITATION & RESETTLEMENT OF URBAN POOR FAMILIES**

TAMIL NADU URBAN HABITAT DEVELOPMENT BOARD

CHENNAI – ECO RESTORATION OF COOUM AND ADYAR RIVER – REHABILITATION & RESETTLEMENT OF URBAN POOR FAMILIES

Tamil Nadu Urban Habitat Development Board has been adopting multipronged strategies to provide social housing to the urban poor. Storeyed tenements are constructed on unobjectionable slum areas utilizing maximum possible FSI and allotted to families living dense urban poor area. The families living in objectionable areas like river banks are resettled in the tenements constructed on the available vacant lands nearby with basic and social infrastructures. The encroached sites are cleared and restored to the original use.

Chennai is one among the four metropolitan cities in India. There are three major water courses in the Chennai city, the banks of which are substantially encroached earlier. The slum families are living there without basic amenities and are subjected to annual flooding, besides polluting the water courses. The details are as follows.

SLUMS ALONG THE ADYAR RIVER

The Adyar river is a small river., 40 km. in length with a catchment area of 847 sq.km. The river enters the city near Nandambakkam. The river joins Bay of Bengal near Thiru.vi.ka. Bridge in Adyar. The river Adyar carries a heavy discharge for a few days during North East Monsoon. It serves as a drainage carrier in the remaining part of the year. The river gets polluted due to letting in of sullage.

SLUMS ALONG THE COOUM RIVER

The river Cooum originates from Sattarai Village as a drainage course collecting surpluses from 75 tanks with a catchment area of about 140 sq.k.m. The length of the river is about 75 km. The river enters the city near Arumbakkam and finds its way through the heart of the city and joins the sea, South of Fort St. George through Napier Bridge. The river gets polluted as it transverse the city due to letting in of sullage at various locations either due to over flow or poor underground sewage system.

SLUMS ALONG THE BUCKINGHAM CANAL

The Buckingham Canal is a salt water navigation canal linking the inter-state waterways between Tamil Nadu and Andhra Pradesh. The total length of the canal is 470 km. At present the banks of canal in the city area are encroached by the slum families. Besides, sewage is being let into the canal encouraging rapid siltation in the canal and polluting the atmosphere along the canal.

SOCIAL HOUSING FOR THE RIVER MARGIN SLUM FAMILIES

The slums on river margins continue to exist and pollute city water ways and their surroundings as these locations cannot be improved on site. In other slums, where lands are already available the areas need only to be improved by providing in-situ development. The slums on river margins cannot be improved "on site" as the areas are required by the land owning departments for better cause. These families have to be resettled elsewhere in tenements in alternate locations with required infrastructure and social and community facilities.

SANCTION BY THE GOVERNMENT

The Government have ordered in the following references to provide tenements for the resettlement of slum families living on the banks of Chennai city who lost in flood 2015 and also to implement 60 sub projects including rehabilitation and resettlement of 14257 families living on the banks Cooum river.

SI.No.	G.O. No. & dated	Name of the River
1	G.O.(Ms) No.9, MA&WS Dept., dated 13.01.2015	Cooum banks
2	G.O.(Ms) NO.3, Hg&UD Dept., dated 07.01.2016	Banks of Chennai city Rivers

IDENTIFICATION OF THE SLUM FAMILIES LIVING ON RIVER BANKS

Tamil Nadu Urban Habitat Development Board, WRD & GCC have identified that 23796 families are living in slums on the river margins of the Chennai city water ways. The details are as follows.

SI.No.	Name of the River	Total No. of slum families
1	Adyar	9539
2	Cooum	14257
Total		23796

ONGOING HOUSING PROGRAMMES

The tenements for the resettlement of the urban poor families are implemented under Rajiv Awas Yojana, Jawaharlal Nehru National Urban Renewal Mission & PMAY-Housing for All programmes with grant assistance from Gol, State Government and Beneficiary contribution. The Government of Tamil Nadu provided the entire amount of beneficiary contribution for the project affected families.

INTEGRATED TOWNSHIPS

TNUHDB constructs multi storeyed tenements on the available vacant lands nearby, for the resettlement of the urban poor families living on objectionable locations such as river banks which cannot be improved in-situ. These tenement schemes are developed with high-rise buildings as integrated townships with necessary basic infrastructure like lift with power backup, water supply, sewerage infrastructure and social infrastructure like schools, library, parks, anganwadi centres, primary health centre, convenience shops, milk booth, community hall, etc., To facilitate livelihood support at the time of resettlement, one time shifting and subsistence allowances are disbursed to each family. Livelihood skill training and job melas are also being conducted to upgrade their skills and facilitate employment in the resettlement areas.

CURRENT STATUS ON THE RESETTLEMENT OF SLUM FAMILIES FROM THE BANKS OF ADYAR & COOUM RIVERS

Sl. No.	Name of the Rivers	Total No. of slum families	No. of families resettled in tenements	Balance families to be resettled	Tenements ready for occupation	Tenements in progress & slated for completion in January 2024
1	Adyar	9539	5020	4519	993	3526
2	Cooum	14257	13484	773	504	269
Total		23796	18504	5292	1497	3795

RESETTLEMENT PROCESS

The eviction of the urban slum families from the banks of Adyar & Cooum Rivers are carried out by Water Resources Department (WRD) as land owning department & Greater Chennai Corporation (GCC) for shifting assistance and Tamil Nadu Urban Habitat Development Board (TNUHDB) provides tenements in

alternate locations. In this regard, TNUHDB already provided 18504 tenements for the project affected families of Coom and Adyar Eco Restoration Programme and 1497 tenements are ready for occupation now. The remaining 3795 tenements are under various stages of progress like finishing works and services by the Line Departments, etc., and these tenements will be made ready for occupation by the end of January 2024.

BUCKINGHAM CANAL

The boundary demarcation and survey by WRD are in progress. On completion of boundary survey, joint bio-metric enumeration of project affected families within the Right of Way is to be carried out by WRD and GCC in coordination with Revenue and Tamil Nadu Urban Habitat Development Board. Soon after finalization of the enumeration TNUHDB shall cause action to construct tenements under ongoing programmes for the project affected families.

CONCLUSION

The details of the slum families living on the banks of Adyar and Coom rivers, tenements provided, ready for occupation and slated for completion and copies of the Government orders referred above are enclosed.

As stated above, if the remaining project affected families are evicted by WRD, GCC, TNUHDB shall provide 1497 tenements now and 3795 tenements by the end of January 2024 to facilitate the completion of rehabilitation and resettlement of the project affected families of Coom and Adyar Eco Restoration Project.

Sd/- Dr. P.Sankar
Managing Director

Chief Engineer (North) (A/c)

Tamil Nadu Urban Habitat Development Board

Cooum River Status on the provision of tenements and Resettlement of PAFs

S.No	Name of the Schemes	Tenements earmarked	Tenements occupied	Balance families to be provided with tenements	Tenements ready for Allotment now	Tenements in progress slated for completion by Jan 2024
(1)	(2)	(3)	(4)	(5) = (3) – (4)	(6)	(7)
1	Perumbakkam	10289	10289			
2	Navalur – Padapai Kancheepuram	1093	1093			
3	Gudapakkam – Thiruvallur	735	735			
4	AIR Land – Tiruvottiyur	156	156			
5	KP Park-II - Puliyanthoppu	852	852			
6	Athipattu Phase III – Ambattur	263	263			
7	Perumbakkam (EPIL)	11	3	8	8	
8	Thailavaram Ph II - Maraimalar Nagar	95	93	2	2	
9	Moolakothealam Ph-I – Tondiarpet	228	0	228	228	
10	Moolakothealam Ph-II – Tondiarpet	266	0	266	266	
11	Manali New Town P-II	269		269		269
Total		14257	13484	773	504	269

Tamil Nadu Urban Habitat Development Board

Adyar River - Status on the provision of tenements and Resettlement of PAFs

S. No	Name of the Schemes	Tenements earmarked	Tenements occupied	Balance families to be provided with tenements	Tenements ready for Allotment now	Tenements in progress slated for completion by Jan 2024
(1)	(2)	(3)	(4)	(5) = (3) - (4)	(6)	(7)
1	Okkiam Thoraipakkam	658	658			
2	OTP - Ezhil Nagar	1,819	1,819			
3	Perumbakkam -Ezhil Nagar	1,985	1,985			
4	Athipattu Phase III - Ambattur	120	120			
5	T T Block - Vyasarpadi	56		56	56	
6	Thailavaram Ph I - Maraimalar Nagar	217		217	217	
7	Thailavaram Ph II - Maraimalar Nagar	161	138	23	23	
8	Navalur - Padapai Kancheepuram	108		108	108	
9	Annai Anjugam Nagar Ph I - Tambaram	81	81	0	0	
10	Perumbakkam (EPIL)	260		260	260*	
11	Perumbakkam Ph V	256	219	37	37*	
12	Semmencherry	136		136	136	
13	Perumbakkam Ph IX	156		156	156	
14	Perumbakkam Phase VIII	144		144		144
14	Kargil Nagar	1132		1132		1132
15	Perumbakkam Phase III , VI	769		769		769
16	Perumbakkam Phase IV	384		384		384
17	Manali New Town P-II	1097		1097		1097
	Total	9539	5020	4519	993	3526

Tamil Nadu Urban Habitat Development Board
Cooum River

Sl. No.	Zone No.	Ward No.	Slum Name	No. of families
1	9	114/115/116	QUITH E MILLETH BRIDGE TO OLD JAIL	1140
2	5	59	NAVALAR NEDUNCHELIAN NAGAR	1171
3	5	60	BOOHA PERUMAL NAICKAN STREET	145
4	8	100	ANJUKUDISAI	575
5	9	111	RANGOON STREET	315
6	9	109	RAJIV GANDHI NAGAR	224
7	6	79	JOTHIAMMAL NAGAR	70
8	7	93	PADIKUPPAM	275
9	8	101	MEL NADUVANKARAI	48
10	8	99	SATHYASAI NAGAR	265
11	8	101	PONNUVEL PILLAI THOTTAM & MUTHU MARRIAMAN NAGAR	537
12	8	105	NSK NAGAR	650
13	8	100	MOOVENDAR NAGAR	105
14	8	100	MGR COLONY	363
15	9	111	MAKKISH GARDEN	491
16	9	111	THIDEER NAGAR	595
17	5	59	PALLAVAN NAGAR	632
18	5	60	EAST COOUM RIVER	575
19	5	60	WEST COOUM RIVER	369
20	5	60	SOUTH COOUM RIVER	276
21	9	110	MAYOR RAMANATHAN SALAI	470
22	8	107	APPASAMY STREET	488
23	9	109	WSET NAMASIVAYAPURAM - SALAVAIYAR COLONY	338
24	9	109	WSET NAMASIVAYAPURAM - KALVAIKARAI	
25	9	109	WEST NAMASIVAYAPURAM - KALAINAR KARUNANIDHI NAGAR	
26	8	106	VENKATAJALAPATHY	24

Sl. No.	Zone No.	Ward No.	Slum Name	No. of families
27	8	102	E.V.R. SALAI	41
28	8	106	KANNIAH STREET	237
29	8	106	SUNNAMBUKALVAIKARAI STREET	60
30	8	106	SOUTH KASARATH THOTTAM	251
31	8	106	NALLAMUTHU MARIAMMAN KOIL STREET	111
32	8	106	EAST ARASAMARATH STREET	41
33	8	106	S.S SAHIB STREET	67
34	8	106	PERUMAL KOIL STREET	132
35	8	106	VELLALAR STREET	395
36	8	106	EAST MADA STREET	16
37	8	106	SABAPATHI STREET	67
38	8	102	MANJAKOLLAI	249
39	8	102	THIRUVEETHIAMMAN KOIL STREET	180
40	8	102	KATHIRAVAN COLONY	49
41	8	101	BHARATHIPURAM	13
42	8	102	GAJALAKSHMI COLONY	57
43	8	101	RIVER VIEW COLONY	303
44	8	106	DR RADHAKRISHNAN NAGAR	341
45	8	106	MUTHUMARIAMMAN KOIL STREET	390
46	8	101	NADUVANKARAI	91
47			METTUKULAM	31
48			MSP NAGAR	405
49			OM SAKTHI NAGAR	146
50			NAGATHAMMAN KOIL STREET	12
51			KAMBAR NAGAR	122
52			SIVABOOTHAM	45
54			AATHI SAKTHI KARUMARAIAMMAN NAGAR	205
55			MELPAKKAM	59
Total				14257

Tamil Nadu Urban Habitat Development Board

Adyar River

Sl. No.	Zone No.	Ward No.	Name of Slum	No.of families
1	9	122	Dr.Radhakrishnan Nagar	493
2	9	122	Pughs Road Slum	
3	9	140	Sowrimudi Colony	100
4	10	142	Thideer Nagar Saidapet	1104
5	12	158	MGR Nagar	252
6	13	170	Allatchi Amman Street	110
7	13	170	New Anusuya Mandapam	103
8	13	170	New Nagi Reddy Thottam	242
9	13	171	Soorya Nagar	1015
10	13	171	Sathya Nagar North	364
11	13	171	Old Jothiammal nagar (Anjukudisai)	489
12	13	171	Jothiammal nagar	329
13	13	171	Authuma Nagar	1176
14	13	171	Arokiyamadha Nagar (Pudhukudisai)	183
15	13	171	LDG Street	169
16	13	171	Old Anusuya Mandapam (Little Mount)	124
17	10	137	Kanu Nagar	315
18	13	171	Burma Colony (1st to 40th Street)	390
19	13	172	Dr.Ambedkar Nagar	295
20	13	172	Water Tank Colony	84
21	13	172	Muthumari Amman Kovil Street	104
22	13	173	Annai Sathya Nagar	515
23	13	175	Mallipoo Nagar	1300
24			Chetty Thottam	16
25	Outside City Limits		Shanathi Nagar	143
26			Thai Moogambigai Nagar	43
27			Quaidemilleth	28
28			Ambedkar Pudu Nagar	53
Total				9539

**ABSTRACT**

Tamil Nadu Slum Clearance Board - Permission for allotment of 25,000 houses for the slum families affected by flood 2015 - Orders - Issued.

Housing and Urban Development (SC1(2)) Department

G.O.(Ms).No.03

Dated.: 07.01.2016.
மன்மத வருடம், மார்ச்சு 22,
திருவள்ளூர் ஆண்டு 2046

Read:

From the Managing Director, Tamil Nadu Slum Clearance Board,
Letter Rc.No. M1/15815/ 2015, dated 17.12.2015.

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ORDER:

The Managing Director, Tamil Nadu Slum Clearance Board in his letter read above has stated that the Hon'ble Chief Minister has announced on 07.12.2015 to re-locate about 50,000 families living on the banks of Adyar, 'B' Canal and Cooum rivers. Initially 25,000 families living on the banks of Adyar and Coovum rivers will be re-located in the tenements constructed / under construction by Tamil Nadu Slum Clearance Board at Okkium Thoralpakkam, Perumbakkam, AIR Land in Thiruvottriyur and Navalur. Tamil Nadu Slum Clearance Board has been constructing 32,452 tenements in Chennai under Jawaharlal Nehru National Urban Renewal Mission & Emergency Tsunami Reconstruction Project. Out of 32,452 tenements which are under various stages of construction, 25,000 tenements have been completed / nearing completion. Currently, construction in respect of 10,000 tenements has been completed or will be completed within a month's time. Hence, it is proposed to allot these 10,000 tenements in Phase-I to the slum families living on the banks of Adyar as ordered by the Hon'ble Chief Minister. The remaining tenements will be allotted in Phase-II to the families living on the banks of Coovum river.

2. He has further stated that out of the total tenements under construction at Okkium Thoralpakkam by Tamil Nadu Slum Clearance Board, 2,048 tenements at Okkium Thoralpakkam were constructed to accommodate the families living in hutments along Marina and affected by Tsunami disaster in 2004. Out of 2,048 Tsunami affected families, 814 families are unwilling to be re-located at Okkium Thoralpakkam. Hence, 814 tenements at Okkium Thoralpakkam are vacant and will form part of the 10,000 tenements proposed to be allotted to the slum families living on the banks of Adyar River. Besides, out of 3,616 tenements constructed at AIR Land in Thiruvottriyur, 540 tenements were reserved for the slum families of Nallathanneer Odaikuppam who were affected by Tsunami disaster in 2004 and road widening. These families are also unwilling to be relocated at AIR Land, Thiruvottriyur and seek patta for the houses occupied by them at present location. Hence, these 540 tenements are also proposed for allotment to the slum families living on river margin in Chennai.

...2...

3. He has further stated that if the slum families affected by Tsunami disaster require tenements at a later date, Tamil Nadu Slum Clearance Board shall cause action to construct tenements for them under 'Housing for All Mission'.

4. The Managing Director, Tamil Nadu Slum Clearance Board has, therefore, requested the Government to permit him to allot 25,000 tenements constructed at Perumbakkam, Okkium Thoraipakkam, Navalur and AIR Land in Thiruvottriyur to the slum families living on the banks of Chennai City who lost their huts in flood 2015.

5. The Government after careful examination accept the proposal of the Managing Director, Tamil Nadu Slum Clearance Board and permit him to allot 25,000 tenements constructed at Perumbakkam, Okklum Thoraipakkam, Navalur and AIR Land in Thiruvottriyur to the slum families living on the banks of Chennai City who lost their huts in flood 2015.

(BY ORDER OF THE GOVERNOR)

DHARMENDRA PRATAP YADAV
SECRETARY TO GOVERNMENT

To

The Managing Director, Tamil Nadu Slum Clearance Board, Chennai-5,
The Deputy Secretary to Government, Finance Department, Chennai-9.
The Principal Accountant General (A&E), Chennai-18.
The Principal Accountant General (G&SSA), Chennai-18.

Copy to:

The Finance (Housing) Department, Chennai-9.
The Office of the Hon'ble Chief Minister, Secretariat, Chennai-9.
The Senior Personal Assistant to the Hon'ble Minister (Housing, Urban Development & Agriculture), Chennai-9.
The Special Personal Assistant to Hon'ble Minister (Finance and Public Works Department), Secretariat, Chennai-9.
The Senior Private Secretary to the Secretary to Government, Housing and Urban Development Department, Chennai-9.
The Housing and Urban Development (OP.I) Department, Chennai-9.
The Senior Private Secretary to the Principal Secretary to Government, Finance Department, Chennai-9.
The Senior Private Secretary to Chief Secretary to Government, Chennai-9.
Stock file / Spare Copy.

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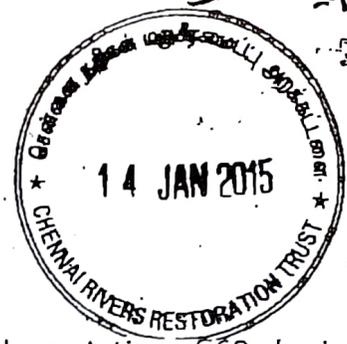
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Section Officer.

02/02/16
8/1/16.



10662

ABSTRACT



Chennai Rivers Restoration Trust (CRRT) - Implementation of 60 short term sub-projects at an estimated cost of Rs.604.77 crores under Integrated Coom River eco Restoration Project - Administrative Sanction - Accorded - Orders issued.

Municipal Administration & Water Supply (MC.I) Department

G.O (Ms) No.9

Dated.13.01.2015

Jaya, Margazhi
Tiruvallur Aandu, 2045

Read:-

1. Twenty Seventh Meeting of Board of Trustees of Chennai Rivers Restoration Trust, held on 16.07.2014.
2. From the Principal Secretary / Member Secretary, Chennai Rivers Restoration Trust Letter No CRRT/Coom/2014/01, Dated 04.08.2014 & 01.10.2014.

ORDER

As approved by the Board of Trustees of Chennai Rivers Restoration Trust in its 27th meeting held on 16.07.2014, the Principal Secretary / Member Secretary, Chennai Rivers Restoration Trust in the Letter second read above has sent a proposal to the Government for according administrative sanction for implementing 60 short term sub-projects under Integrated Coom River eco Restoration Project. In the said proposal, it has been stated as follows:-

- In the Budget 2014-15, Government approved Rs.3833.62 crore for Coom River Restoration Project and has provided Rs. 500 crore for the year 2014-15 in the budget estimate for implementation of sub-projects by Implementing Agencies / Line Departments.
- The Draft Final Report (DFR) had already been approved by the Board in its 25th Meeting held on 13.11.2013 and by the 3rd Technical Committee meeting held on 10.12.2013.

The sub-projects and the cost provided in the Draft Final Report (DFR) are as follows:-

Sl. No	Agency / Dept	Interventions	Short Term	Medium Term	Long Term	Amount (Rs. In crores)
1	CMWSSB	Sewage	94.42	257.90	8.53	360.85
2	CoC	Solid Waste	7.11	2.52	0.90	10.53
3	PWD	River Channel Improvement	34.94	29.11	22.62	86.67
4	PWD	Major Drain Improvements	600.00	-	-	600.00
5	TNSCB	R&R	300.00	839.14	839.14	1,978.28
6	CoC / CRRT	Riverfront Development	79.43	118.0	85.39	282.82
		Base cost	1115.90	1246.67	956.58	3,319.15
		Contingencies 2.5%	27.90	31.17	23.91	82.98
		Supervision Charges 2.5%	27.90	31.17	23.91	82.98
		TOTAL COST	1,171.70	1,309.01	1,004.40	3,485.11
		Price Escalation 10%	117.17	130.90	100.44	348.51
		Total Project Cost	1288.87	1,439.91	1,104.84	3,833.62

➤ After a series of consultation meetings, the total cost of the Cooum River Restoration has come down to Rs.1934.84 crore from Rs.3833.62 crore originally estimated as detailed below:-

Sl. No.	Agency/ Department	No. of proposals	Base Cost	Contingencies & Supervision	Price Escalation	Total Project Cost
I	Short term plan proposals					
1	PWD	9	81.01	4.04	8.52	93.57
2	CoC	12	87.41	4.37	9.18	100.96
3	CMA	5	27.24	1.37	2.86	31.47
4	DRD	7	3.18	0.14	0.35	3.67
5	CMWSSB	15	161.18	8.07	16.94	186.19
6	TNSCB	9	1087.63	135.97	0	1223.60
7	CRRT	3	6.11	0.30	0.65	7.06
	Total	60	1453.76	154.26	38.50	1646.52
II	Medium term plan proposals					
1	CoC	3	214.59	10.73	22.52	247.84
2	CMWSSB	1	17.10	0.85	1.79	19.74
3	CRRT	3	15.50	0.78	1.63	17.91
	Total	7	247.19	12.36	25.94	285.49
III	Long term plan proposals					
1	CoC	1	2.32	0.12	0.24	2.68
2	CRRT	1	0.13	0.01	0.01	0.15
	Total	2	2.45	0.13	0.25	2.83
	Total Project Cost	69	1703.40	166.75	64.69	1934.84

- The matter was taken up to the Board of Chennai Rivers Restoration Trust in its 27th meeting Dated 16.07.2014. The Line Departments and CRRT made detailed presentation to the Board.
- After detailed discussion, the Board approved the entire 69 sub-project proposals costing Rs.1934.84 crores as proposed by Implementing Agencies / Line Departments and passed the Resolutions accordingly.
- Out of the 69 sub-projects, it was resolved that, sixty projects for the short term i.e., from 2014-15 to 2016-17, for a total cost of Rs.1646.52 crores will be implemented by the concerned Implementing Agencies / Line Departments, by adopting the procurement procedures as prescribed under Tamil Nadu Transparency in Tender Act and rules framed thereon and the Member Secretary has been authorized to send the proposals to Government for according Administrative Sanction for implementing the sub-projects.
- It was also "resolved that the disbursement to the Implementing Agencies / Line Departments has to be made based on the progress of the sub-project within the budget provision approved by the Government from time to time and based on the guidelines & procedures for implementation of Cooum River Restoration Project and management of Cooum River Restoration Project Fund (approved by the Board vide Circular Note Dated 02.05.2014 and under consideration by the Government)".

2. Further, regarding the source of funding for implementing 60 short term sub-projects by various Implementing Agencies / Line Departments at an estimated cost of Rs 1646.52 crores under Integrated Cooum River eco- restoration project, the Principal Secretary/ Member Secretary, CRRT has stated as follows:-

- Of the total 60 proposals, the major one is for construction of tenement for establishing 14,257 families by Tamil Nadu Slum Clearance Board (TNSCB). The notional cost of construction of Rs 6.50 lakhs per family which worked out to Rs.1041.75 crores has already been excluded from the original total cost, since this has been incurred from Jawaharlal Nehru National Urban Renewal Mission (JnNURM). However the cost for the rehabilitation for Rs 181.85 crores is essentially to be paid to Tamil Nadu Slum Clearance Board for the implementation of the Project as removal of encroachment is a critical activity without which many of the other activities cannot be initiated. The encroachments fall on the bank of the river where cleaning, creation of walkways, cycle tracks and parks are to be done. Even

fencing along the bank cannot be done entirely, if the encroachments are not removed before the other project activities.

- Though Rural Development Department had assured that National Rural Employment Guarantee Project (NREGP) fund of Rs 3.67 Crore will be used for their component, they have recently expressed inability.
- Thus Rs 604.77 crores will have to be spent on the short term sub-projects of Cooum River Restoration Fund. This year Rs.500.00 crores has been provided in the B.E.2014-15. Additional, Rs 104.77 crores will be sought either in 2015-16 or 2016-17 depending on the progress of the project.

3. Hence, the Principal Secretary / Member Secretary, Chennai Rivers Restoration Trust has requested the Government to accord administrative sanction for implementing the following sixty (60) short term sub-projects by various Implementing Agencies / Line Departments at an estimated cost of Rs.1646.52 crores under Integrated Cooum River Eco-Restoration Project with the following means of finance as approved by the Board of Trustees of Chennai Rivers Restoration Trust on 16.07.2014 in its 27th Meeting:-

Sl. No	Agency / Department	No. of proposals	Base Cost	Contingencies & Supervision	(in crores)	
					Price Escalation	Total Project Cost
I	Short term plan proposals					
1	PWD	9	81.01	4.04	8.52	93.57
2	CoC	12	87.41	4.37	9.18	100.96
3	CMA	5	27.24	1.37	2.86	31.47
4	DRD	7	3.18	0.14	0.35	3.67
5	CMWSSB	15	161.18	8.07	16.94	186.19
6	TNSCB	9	1087.63	135.97	0	1223.60
7	CRRT	3	6.11	0.30	0.65	7.06
Total		60	1453.76	154.26	38.50	1646.52

4. The Government, after careful examination of the proposal of Principal Secretary / Member Secretary, Chennai Rivers Restoration Trust, accord administrative sanction to Chennai Rivers Restoration Trust for implementing Sixty (60) short term sub-projects at an estimated cost of Rs.604.77 crore (Rupees Six Hundred and Four Crore and Seventy Seven Lakhs Only) under Integrated Cooum River Eco-Restoration Project, including the cost of Rs.181.85 crore (Rupees One Hundred and Eighty One Crore Eighty Five Lakhs only) for

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removal of encroachment and rehabilitation to be paid to Tamil Nadu Slum Clearance Board as follows:-

Sl. No.	Agency / Department	No. of proposals	Base Cost	Contingencies & Supervision	Price Escalation	Total Project Cost
I Short term plan proposals						
1	Public Works Department	9	81.01	4.04	8.52	93.57
2	Corporation of Chennai	12	87.41	4.37	9.18	100.96
3	Commissionerate of Municipal Administration	5	27.24	1.37	2.86	31.47
4	Directorate of Rural Development	7	3.18	0.14	0.35	3.67
5	Chennai Metropolitan Water Supply & Sewerage Board	15	161.18	8.07	16.94	186.19
6	Chennai Rivers Restoration Trust	3	6.11	0.30	0.65	7.06
Total (A)						422.92
1 Tamil Nadu Slum Clearance Board						
a.	Shifting allowance at the rate of Rs.5000 per person	1	7.13	0.89	0	8.02
b.	Subsistence allowance at the rate of Rs.2500 per month for 1 year	1	42.77	5.34	0	48.11
c.	Beneficiary Contribution at the rate of 10% of the cost of construction	1	92.67	11.58	0	104.25
d.	EB Service connection	1	3.56	0.45	0	4.01
e.	Community Development Programme	1	4.89	0.61	0	5.50
f.	Impact Assessment Study	1	0.43	0.05	0	0.48
g.	Project Management Group	1	1.41	0.18	0	1.59
h.	Land cost at Auto Nagar (300 Sq.Ft @ Rs.638 per Sq.Ft for 458 families)	1	8.77	1.12	0	9.89
Total (B)						181.85
Total (A+B)		59	527.76	38.51	38.50	604.77

The additional component i.e., Notional cost of Rs.1041.75 crore for construction of tenement for 14257 families by Tamil Nadu Slum Clearance Board at the rate of Rs.6.5 Lakhs per family has been

incurred from Jawaharlal Nehru National Urban Renewal Mission (JnNURM).

5. This order issues with the concurrence of Finance Department vide U.O No.73322/JS (AR)/2014, Dated.12.01.2015.

(BY ORDER OF THE GOVERNOR)

K PHANINDRA REDDY
PRINCIPAL SECRETARY TO GOVERNMENT

To

✓ The Principal Secretary / Member Secretary,
Chennai Rivers Restoration Trust, 6/103,
Dr.D.G.S Dinakaran Salai, Raja Annamalaipuram, Chennai- 600 028.
The Principal Secretary to Government,
Public Works Department, Chennai - 600 009.
The Secretary to Government,
Rural Development & Panchayat Raj Department,
Chennai - 600 009.
The Principal Secretary / Commissioner,
Corporation of Chennai, Chennai - 600 003
The Commissioner of Municipal Administration,
Chepauk, Chennai - 600 005.
The Managing Director,
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai - 600 002.

Copy to:

The Finance (MAWS / BPE) Department, Chennai - 600 009.
The Prl. Private Secretary to the Principal Secretary to Government,
Municipal Administration and Water Supply Department,
Chennai- 600 009.
The Municipal Administration and Water Supply (OPII) Department,
Chennai - 600 009.

// Forwarded By Order //

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SECTION OFFICER


31.1.15